HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WPC (Crl) No. 01-A/2020

Ali Mohammad Charloo @ Sagar

.....Petitioner (s)

Through: Mr. Shuja-UL-Haq, Advocate

V/s

Union Territory of J&K

.....Respondent(s)

Through: Mr. B. A Dar, Sr. AAG

CORAM: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Admit.

Mr. B. A Dar, learned Sr. AAG seeks and is granted three weeks' time to file counter affidavit. Detention record be also kept available on the next date of hearing before the Bench.

HIGH COUR,

Registry to e-mail copy of the order to Mr. B. A. Dar, learned Sr. AAG.

List on 20.05.2020.

(Sindhu Sharma) Judge

Srinagar 01.05.2020 SUNIL-II